

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 204**  
**(IB)-2240(ND)2019**  
**IA-1175/2022**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Overnite Express Limited ... Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 04.07.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Anshuman Chowdhary, Adv. Ajay Sharma

**For the Respondent** : Adv. Nitin Mishra

**For the RP** : Adv. Sumant Batra, Adv. Abhishek Parmar, Adv.  
Aishwarya Prasad

**ORDER**

**IA-1175/2022:** We heard Mr. Sumant Batra, Ld. Counsel appearing for the RP at length. As the Ld. Counsel has some other commitments in the afternoon, the hearing in the captioned IA stands deferred to 25.07.2023.

**Sd/-**

**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**